

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1444**  
ANSWERED ON- 02/08/2023

**CENTRALLY SPONSORED SCHEMES IN RURAL AREAS**

**1444 Shri Neeraj Shekhar:**

Will the Minister of *Education* be pleased to state:

- (a) the details of Centrally Sponsored Schemes/programmes being run by Government for primary education in rural areas of the country; and
- (b) the details of fund allocated, released and utilised for primary education in rural areas of the country during 2022-23 and 2023-24 till date, year-wise, State-wise and scheme-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)

(a) to (b): Education is in the Concurrent List of the Constitution and majority of the schools fall under the domain of the respective State/UT Government - the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme provides support for the implementation of the RTE Act and has now been aligned with the recommendations of the National Education Policy (NEP) 2020. It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the Scheme, financial assistance is provided to the States and UTs for providing equitable and qualitative education including primary education in rural areas, to implement various interventions including up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms to eligible children and free text books at elementary level, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. The norms for

special training is ₹ 6000/- per child per annum for non-residential training and ₹ 20,000/- per child per annum for residential training.

Under Samagra Shiksha, financial assistance is provided to the States/UTs on the basis of their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised, estimated and approved by the Project Approval Board of this Department in consultation with the States and UTs as per the programmatic and financial norms of the scheme. Further, the funds are released on the basis of physical and financial progress of the interventions approved earlier, submission of Audited Accounts, Utilization Certificate, physical and financial progress and other documents as prescribed under the Financial Management & Procurement (FMP) Manual of Samagra Shiksha. The State-wise details of Proposed Central Release, Central Release and Expenditure for Elementary Education, Samagra Shiksha during 2022-23 and 2023-24 is at Annexure I (Data is not maintained separately for Primary Education (class 1-5)).

Government has approved the proposal for continuation, revision and modification of the Centrally Sponsored Scheme Mid-Day Meal Scheme in 2021-22 and renamed it as 'Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) for providing one hot cooked meal to eligible children in Government and Government – aided Schools at the elementary level of education, including Balvatika. The main objectives of the PM POSHAN Scheme are to address two of the pressing problems for majority of children in India, viz. hunger and education by improving the nutritional status of eligible children in Government and Government-aided schools as well as encouraging poor children, belonging to disadvantaged sections, to attend school more regularly and help them concentrate on classroom activities. The funds allocated/released (for Elementary Education) under the scheme during 2022-23 and 2023-24 are at Annexure II (Data is not maintained separately for Primary Education (class 1-5)).

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the respective State and Union Territory Government- which are the appropriate Government, to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

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## ANNEXURE I

**ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (B) OF RAJYA SABHA  
UNSTARRED QUESTION NO. 1444 TO BE ANSWERED ON 2<sup>ND</sup> AUGUST, 2023  
ASKED BY HON'BLE MP SHRI NEERAJ SHEKHAR REGARDING CENTRALLY  
SPONSORED SCHEMES IN RURAL AREAS**

<b>Samagra Shiksha (Elementary Education) (₹ in lakhs)</b>							
<b>S. No.</b>	<b>Name of State/UT</b>	<b>2022-23</b>			<b>2023-24</b>		
		<b>Proposed Central release</b>	<b>Central release</b>	<b>Expenditure* (as per PRABANDH)</b>	<b>Proposed Central release</b>	<b>Central release as on 31.7.2023</b>	<b>Expenditure* as on 30.6.2023 (as per PRABANDH)</b>
1	A & N Islands	4719.62	3216.80	2663.78	5902.18	0.00	464.98
2	Andhra Pradesh	136614.01	122242.03	151440.39	122122.17	0.00	44584.53
3	Arunachal Pradesh	43219.49	19733.09	39319.56	47532.39	8425.26	6657.05
4	Assam	190203.95	172566.82	182214.94	193617.28	0.00	49530.75
5	Bihar	443094.97	335519.27	596647.91	447805.65	0.00	54221.55
6	Chandigarh	11071.18	9997.61	7966.27	12399.28	4944.35	1269.31
7	Chhattisgarh	78417.89	60644.69	100290.91	77209.98	16290.34	19333.16
8	DND-DNH	7247.03	5560.18	4021.10	7786.29	0.00	754.13
9	Delhi	27655.66	15821.30	29614.10	27898.13	0.00	632.81
10	Goa	2051.87	2051.87	1904.46	1454.47	0.00	458.76
11	Gujarat	119045.97	115188.01	161182.74	112538.55	0.00	13172.64
12	Haryana	50866.75	35416.95	66354.25	54822.36	0.00	16951.49
13	HP	42876.97	26691.72	36790.54	41041.96	0.00	8507.67
14	Jammu & Kashmir	102552.76	27338.04	85812.93	107694.57	0.00	36930.95
15	Jharkhand	97769.44	97310.78	185821.51	101667.41	23253.38	13053.12
16	Karnataka	84568.06	73570.49	105339.12	75969.41	0.00	17088.72
17	Kerala	24874.79	11516.71	45287.12	24575.54	0.00	10225.00
18	Ladakh	6951.53	1134.25	4846.09	12404.44	0.00	214.40
19	Lakshadweep	639.67	361.19	264.09	465.41	0.00	178.33
20	Madhya Pradesh	307536.30	173631.18	359186.92	296278.24	78464.96	14688.36
21	Maharashtra	137319.35	72456.70	133451.18	109525.74	0.00	7510.86
22	Manipur	28992.95	20281.93	27280.25	28398.45	0.00	78.00
23	Meghalaya	32459.40	32544.08	38341.53	34563.90	0.00	2964.82
24	Mizoram	20354.53	7639.12	13235.63	20739.72	0.00	1079.90
25	Nagaland	15711.47	15711.46	16554.17	19202.77	8459.91	1288.26
26	Odisha	152036.50	152036.50	271888.04	162351.50	0.00	46177.00
27	Puducherry	1333.47	946.76	1662.84	1312.85	0.00	623.42
28	Punjab	46154.90	37545.96	71887.16	45494.58	0.00	22621.19
29	Rajasthan	245083.20	153173.55	375329.09	268304.40	131041.36	8891.84
30	Sikkim	7614.82	4688.02	6441.05	7885.38	1555.55	534.52
31	Tamil Nadu	169483.60	164612.91	184697.35	156515.63	0.00	9188.74
32	Telangana	90315.29	90315.28	128436.66	90213.24	0.00	17870.67
33	Tripura	24866.09	16361.96	25606.69	26844.75	0.00	463.00
34	Uttar Pradesh	575655.54	352951.98	665950.99	602908.74	0.00	73313.69
35	Uttarakhand	49388.25	41206.53	30234.43	48096.92	0.00	4563.09
36	West Bengal	150968.84	127030.45	199386.04	138568.07	0.00	55488.54
<b>Total</b>		<b>3529716.11</b>	<b>2599016.17</b>	<b>4357351.83</b>	<b>3532112.36</b>	<b>272435.10</b>	<b>561575.25</b>

\*Expenditure includes Central Share, State Share and other receipts/grants received by the State

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<b>The Fund Allocated/ Released and Utilized under the PM POSHAN Scheme during the Year 2022-23 and 2023-24 (₹ in lakh)</b>				
<b>S. No.</b>	<b>States/UTs</b>	<b>Central Assistance Allocated/Released 2022-23</b>	<b>Fund Utilized 2022-23</b>	<b>Central Assistance Allocated 2023-24</b>
1	Andhra Pradesh	36531.92	33872.58	33137.14
2	A&N Islands	365.23	*	460.26
3	Arunachal Pradesh	1707.01	1707.01	2952.84
4	Assam	88721.40	77227.90	72772.90
5	Bihar	76399.12	98272.03	135565.68
6	Chandigarh	1773.77	1176.73	1299.27
7	Chhattisgarh	51008.15	41419.62	34161.24
8	D&NH, Daman &	1227.10	1015.91	1065.10
9	Delhi	21527.10	21989.93	12142.65
10	Goa	1531.12	2248.90	1875.27
11	Gujarat	52293.03	52719.65	51988.80
12	Haryana	15290.09	18403.72	18911.17
13	Himachal Pradesh	13801.77	12909.61	10873.62
14	Jammu & Kashmir	8684.90	10169.31	14735.90
15	Jharkhand	38424.29	38118.49	39799.50
16	Karnataka	69076.57	59162.25	57261.41
17	Kerala	42543.83	39309.54	30321.03
18	Ladakh	200.61	315.52	433.43
19	Lakshadweep	83.74	112.43	125.88
20	Madhya Pradesh	36285.00	59340.10	63826.57
21	Maharashtra	159240.67	101175.16	109955.50
22	Manipur	2763.32	*	3026.08
23	Meghalaya	10124.13	10150.17	10456.04
24	Mizoram	2974.36	2974.36	2513.03
25	Nagaland	3196.49	3101.53	2365.92
26	Orissa	56373.86	54801.79	56874.05
27	Puducherry	363.04	496.07	588.25
28	Punjab	18712.92	17926.66	22672.50
29	Rajasthan	89960.12	68337.96	80006.45
30	Sikkim	1145.02	760.15	950.22
31	Tamilnadu	47700.10	27115.43	47904.29
32	Telangana	16682.36	14517.48	20376.25
33	Tripura	6857.03	6037.71	6541.91
34	Uttar Pradesh	133407.60	116140.79	164625.06
35	Uttarakhand	11575.54	10937.59	13075.21
36	West Bengal	148947.05	*	126707.81
	<b>Total</b>	<b>1267499.36</b>	<b>1003964.08</b>	<b>1252348.23</b>

\*Awaited from State Government